

PATNA HIGH COURT, PATNA

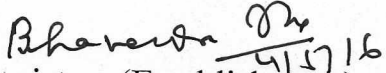
TENDER NOTICE-- 04 / 2016-2017 (PURCHASE CELL)

Sealed quotations are invited for supply and installation a photocopier machine at Copying section of Patna High Court, premises, from authorized dealers / firms / suppliers etc.

Terms and condition—

1. Copying speed / printing, should be 45 copies per minute (45 cpm)
2. Headquarter /Office of the firm /Shop must be located in Patna.
3. The articles (photocopier) should be in original & good condition.
4. The rate quoted in tender should be inclusive of all taxes.
5. The Court reserves the right to accept or reject any or all quotations.
6. VAT number and PAN are furnished along with the tender.
7. Payment will be made through bank draft, not in cash. In ^{case} ~~cash~~ any default is found in photocopier machine, firm shall replace it immediately free of cost.

Each page of bid should be signed and stamped by the suppliers. The bid complete in all respect, should be submitted before the chamber of Registrar (Establishment) Patna High Court, Patna latest by three weeks from the date of publication on official website of Patna High Court, Patna.


Registrar (Establishment)
Patna High Court, Patna